

**ANAND):** (a) to (c). Natural gas has been allocated for two power plants (NTPC, Anta & RSEB, Ramgarh) and one fertilizer plant (Chambal Fertilizers). Of these/RSEB's power plant at Ramgarh and Chambal Fertilizers are still to be commissioned.

[Translation]

**Committee to Formulate Perspective Plan for Tourism**

3007. **SHRI GIRDHARI LAL BHAR-GAVA:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Planning Commission had constituted a Committee to formulate a perspective plan for promoting tourism by the end of this century;

(b) if so, whether the Committee has submitted its report;

(c) if so, the recommendations made by the Committee; and

(d) the action taken by the Government on the recommendations?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA):** (a) and (b). Yes, Sir.

(c) and (d). The recommendations relate to a package of incentives for attracting private investment in the tourism sector, reorganisation of the Ministry of Tourism and the India Tourism Development Corporation and Strategy for man-power development in the tourism sector. These recommendations have been considered by the Government and implemented to the extent considered feasible.

[English]

**Aromatic Project in Madras**

3008. **SHRI ANBARASU ERA:**  
**SHRI M.R. JANARTHANAN:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government are aware that an aromatic project was to be set up in the joint sector at Manali near Madras;

(b) if so, the details thereof;

(c) whether the final clearance to the project of the Union Government has since been given; and

(d) if not, the reasons therefor and the time by which the clearance is likely to be given?

**THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND):** (a) Yes sir.

(b) The proposal is for setting up of a project to manufacture 136,000 tonnes per annum paraxylene and 200,000 tonnes per annum PTA at an estimated cost of Rs. 1380 crores (August 1990 price).

(c) No Sir.

(d) The matter is under Government's consideration.

12.00 hrs.

[English]

**MR. SPEAKER:** Hon. Members, today we have on our Agenda the item relating to the election of Deputy-Speaker. But before that we may take up few other items like Papers to be laid, which can be disposed of within two to three minutes. After that, we shall take up item no.5, Motions for Election of Deputy Speaker.

Now, Papers to be laid on the Table.

Shri Kalp Nath Rai.